

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.232 - IA/1249(AHM)2023
In
CP(IB)/106(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Simon India Ltd

.....**Applicant**

V/s

Ecophos GNFC India Pvt Ltd

.....**Respondent**

Order delivered on 11/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Kunal P. Vaishnav, Advocate

For the Respondent :

ORDER

IA/1249(AHM)2023

Issue notice to the Respondent.

Applicant is directed to serve notice and file affidavit of service along with proof.

List the matter on 20.02.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)